

**GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

**RAJYA SABHA  
UNSTARRED QUESTION NO – 986  
ANSWERED ON – 04/12/2024**

**Implementation of PM SHRI Schools**

**986 Shri Digvijaya Singh:**

Will the Minister of *Education* be pleased to state:

- (a) the total number of schools identified under the PM SHRI Schools scheme, at Primary, Elementary, Secondary, and Senior Secondary levels, category-wise and State-wise details thereof;
- (b) the number of schools where the PM SHRI scheme is currently being implemented, State-wise details;
- (c) the criteria for choosing PM SHRI Schools;
- (d) specific steps and initiatives undertaken in PM SHRI schools to enhance educational quality, infrastructure and student outcomes; and
- (e) the details of funds allocated and disbursed under the PM SHRI scheme since its inception, State-wise and year-wise?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION  
(SHRI JAYANT CHAUDHARY)**

(a) & (b): PM SHRI Schools are set up by strengthening the existing schools from amongst schools managed by Central government/State/UT Government/local bodies. These schools are to showcase all the initiatives of National Education Policy 2020 and emerge as exemplar schools over a period of time, and also offer leadership to other schools in the neighbourhood.

A total of 12,084 schools have been selected from 32 States/UTs and KVS/NVS under PM SHRI Scheme upto 4th phase out of which 1329 schools are Primary, 3340 schools are Elementary, 2921 schools are secondary and 4494 schools are senior secondary. The details of State/UT/KVS/NVS wise selected schools upto 4th phase of selection under PM SHRI Scheme is attached at **Annexure I**.

(c): Selection of PM SHRI schools is through Challenge Mode wherein Schools compete for support to become exemplar schools. Selection is done through a three-stage process with definite time lines, which is as follows: -

Stage-1: States/UTs would sign MoU with Centre laying down the commitments for supporting these schools for achieving specified quality assurance as PM SHRI schools.

Stage-2: In this stage, a pool of schools that are eligible to be selected as PM SHRI Schools would be identified based on prescribed minimum benchmark through UDISE+ data.

Stage-3: This stage is based on the challenge method for fulfilling certain criteria. School of Urban areas need to score minimum 70%, whereas Schools of Rural areas need to score minimum 60% to be selected as PM SHRI Schools. Fulfilment of conditions would be certified by States/UTs/KVS/NVS through physical inspection.

States/UTs are required to recommend the list of schools to Ministry of Education and an Expert committee headed by Secretary (SE&L), at Ministry of Education, Government of India, has been constituted to make the final school selection through challenge method.

(d): The PM SHRI scheme aims to enhance educational quality, infrastructure, and student outcomes in PM SHRI schools. Activities such as Learning Enrichment Programs (LEP) focus on remedial teaching for students in classes 6-12, ensuring that all learners meet the required competency levels. Regular teacher capacity-building programs, including training of Principals, teachers, and special educators, are to be conducted to enhance pedagogical skills. Competency-based assessments and the introduction of holistic report cards ensure a well-rounded evaluation of students. Programs like the Rashtriya Aavishkar Abhiyan aims to encourage innovative teaching through science and math circles, mentoring by eminent experts, and exposure visits to inspire interest in STEM education.

To enhance infrastructure, PM SHRI scheme has a provision to equip PM SHRI Schools with science labs, ICT-enabled smart classrooms, library, furniture and playground. Further, Atal Tinkering Labs, and digital learning tools like smart boards supports modern, technology-driven education. Efforts like the introduction of LED lighting, composting facilities, and medicinal gardens create eco-friendly "green schools."

PM SHRI Scheme aims to focus on holistic development to improve student outcomes in PM SHRI Schools. Initiatives include provision of providing vocational education through hands-on training, resource persons, and internships, which link students with sector skill councils. Extra-curricular activities like nature study camps, Olympiads, and exposure visits for students to enrich the learning experience. Under the scheme, provision is made for the development of sports facilities and the engagement of yoga/sports coaches to promote physical well-being. Career counselling, soft skills training, and activities supporting science and math learning cultivate a competitive edge while preparing students for future challenges. All these components are taken up as per requirements identified by the States/UTs/KVS/NVS after appraisal according to financial and programmatic norms and provision available.

(e): The details of state wise & year-wise fund allocated and disbursed under PM SHRI Scheme are attached as **Annexure II**.

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**ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF RAJYA SABHA UNSTARRED QUESTION NO. 986 ANSWER ON 04.12.2024 ASKED BY SHRI DIGVIJAYA SINGH HON'BLE MEMBER OF PARLIAMENT REGARDING “IMPLEMENTATION OF PM SHRI SCHOOLS”**

The details of the PM SHRI schools selected in the States/UTs/KVS/NVS is as follows:

<b>Sl. No.</b>	<b>States/UTs</b>	<b>Primary Schools</b>	<b>Elementary Schools</b>	<b>Secondary Schools</b>	<b>Senior Secondary Schools</b>	<b>Total Schools</b>
1	ANDAMAN AND NICOBAR ISLANDS	1	1	1	8	11
2	ANDHRA PRADESH	35	27	658	135	855
3	ARUNACHAL PRADESH	13	38	32	8	91
4	ASSAM	88	33	138	123	382
5	BIHAR	16	284	190	314	804
6	CHANDIGARH	0	0	0	2	2
7	CHHATTISGARH	190	3	10	138	341
8	DADRA & NAGAR HAVELI & DAMAN & DIU	1	4	1	0	6
9	GOA	6	1	18	0	25
10	GUJARAT	4	372	25	47	448
11	HIMACHAL PRADESH	56	0	5	119	180
12	HARYANA	0	0	5	236	241
13	JAMMU AND KASHMIR	2	105	215	74	396
14	JHARKHAND	14	105	135	85	339
15	KARNATAKA	13	391	68	6	478
16	LADAKH	1	13	18	4	36
17	LAKSHADWEEP	3	4	0	4	11
18	MADHYA PRADESH	15	112	236	330	693
19	MAHARASHTRA	207	468	110	42	827
20	MANIPUR	21	19	46	19	105
21	MEGHALAYA	33	1	15	6	55
22	MIZORAM	28	1	0	1	30
23	NAGALAND	2	23	13	5	43
24	ODISHA	0	24	368	58	450
25	PUDUCHERRY	0	0	3	9	12
26	PUNJAB	0	0	59	174	233
27	RAJASTHAN	16	123	18	482	639
28	SIKKIM	3	10	8	22	43
29	TELANGANA	82	30	472	210	794
30	TRIPURA	4	20	28	32	84
31	UTTARAKHAND	35	0	11	180	226
32	UTTAR PRADESH	440	1128	1	141	1710
33	KVS	0	0	14	855	869
34	NVS	0	0	0	625	625
	<b>Total</b>	<b>1329</b>	<b>3340</b>	<b>2921</b>	<b>4494</b>	<b>12084</b>

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**ANNEXURE REFERRED TO IN REPLY TO PART (e) OF RAJYA SABHA  
UNSTARRED QUESTION NO. 986 ANSWER ON 04.12.2024 ASKED BY SHRI  
DIGVIJAYA SINGH HON'BLE MEMBER OF PARLIAMENT REGARDING  
“IMPLEMENTATION OF PM SHRI SCHOOLS”**

The details of state wise & year-wise fund allocated and released under PM SHRI Schools scheme are as follows:

Sl. No.	Name of the States/UTs/KVS/NVS	Funds approved in FY 2023-24	Central Share FY 2023- 24	Funds Released in FY 2023-24	Funds approved in FY 2024-25	Central Share in FY 2024- 25	(Rupee in crores)
							Funds released in FY 2024-25
1	ANDAMAN AND NICOBAR ISLANDS	6.25	6.25	1.56	5.27	5.27	0
2	ANDHRA PRADESH	354.86	212.916	106.45	701.65	420.99	88.41
3	ARUNACHAL PRADESH	18.73	16.857	4.21	48.15	43.33	9.34
4	ASSAM	127.47	114.723	57.35	296.28	266.65	62.6
5	BIHAR	NA	NA	NA	639.04	383.424	0
6	CHANDIGARH	0.73	0.73	0.64	1.77	1.77	0.4
7	CHHATTISGARH	65.8	39.48	19.73	180.7	108.42	7.14
8	DADRA & NAGAR HAVELI & DAMAN & DIU	2.6	2.6	0.65	1.5	1.5	0
9	GOA	6.19	3.714	3.25	15.24	9.144	1.54
10	GUJARAT	109.79	65.874	32.93	145.84	87.50	18.07
11	HIMACHAL PRADESH	NA	NA	NA	150.39	135.35	33.84
12	HARYANA	85.27	51.162	25.58	199.01	119.40	27.36
13	JAMMU AND KASHMIR	116.44	104.796	52.39	246.73	222.05	48.32
14	JHARKHAND	NA	NA	NA	258.72	155.23	0
15	KARNATAKA	50.3	30.18	26.4	234.89	140.93	0
16	LADAKH	8.09	8.09	4.04	23.86	23.86	5.25
17	LAKSHADWEEP	4.36	4.36	1.09	4.12	4.12	0
18	MADHYA PRADESH	219.99	131.994	44.52	329.09	197.45	39.82
19	MAHARASHTRA	211.35	126.81	63.4	504.63	302.77	71.00
20	MANIPUR	39.19	35.271	17.63	81.79	73.611	20.46
21	MEGHALAYA	9.55	8.595	4.29	30.94	27.84	4.8
22	MIZORAM	9.12	8.208	4.1	11.27	10.14	2.35
23	NAGALAND	4.34	3.906	0.97	14.36	12.92	0
24	PUDUCHERRY	3.92	2.352	2.05	10.61	6.36	1.19
25	PUNJAB	NA	NA	NA	209.46	125.67	0
26	RAJASTHAN	163.95	98.37	24.59	366.76	220.05	59.37
27	SIKKIM	22.62	20.358	10.17	28.08	25.27	7.55
28	TELANGANA	398.69	239.214	59.8	447.64	268.58	73.99
29	TRIPURA	26.24	23.616	11.8	46.2	41.58	8.11
30	UTTARAKHAND	72.91	65.619	57.41	124.19	111.77	0
31	UTTAR PRADESH	404.98	242.988	121.49	513.36	308.01	73.09
32	KVS	590.71	590.71	295.35	668.78	668.78	143.97
33	NVS	260.73	260.73	162.73	567.23	567.23	113.81
	<b>Total</b>	<b>3395.16</b>	<b>2520.473</b>	<b>1216.57</b>	<b>7107.56</b>	<b>5097.05</b>	<b>921.78</b>

\*Note: NA- States had not onboarded the scheme

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